

Central Assistance to Maharashtra for Urban Development

2408. SHRI ANNA JOSHI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the total amount of central assistance given for Urban Development projects in Maharashtra during the last two years;

(b) whether the Maharashtra Government has spent all the assistance;

(c) if so, whether there is any delay in the disbursement of assistance; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) The total amount of Central assistance given for Urban Development projects in Maharashtra during the last two years is as follows

<u>Name of the Scheme</u>	<u>Rs. in crores</u>
1. Bombay Mega City Project	36.20
2. Integrated Development of Small & Medium Towns.	7.49
Total	43.69

(b) No, Sir.

(c) There has been no delay in the disbursement of Central Assistance;

(d) Does not arise.

Development of National Highways in West Bengal

2409. SHRI SATYAGOPAL MISRA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the steps taken by the Government for development of National Highways No. 6 and 41 in West Bengal during 1994-95; and

(b) the estimated cost of the work being taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) 8 number of works costing Rs. 9.41 crores were in progress on NH-6 and NH-41 in West Bengal during 1994-95.

Cogentrix Project

2410. SHRIMATI D.K. THARADEVI SIDDHARTHA: Will the Minister of POWER be pleased to state :

(a) whether attention of the Government has been drawn to the agreement made by Cogentrix Company and Karnataka Electricity Board on cost of power per unit

which is exorbitant and costlier than other faster track power projects, proposals;

(b) if so, details of various fast track power projects, tariff per unit; and

(c) whether the Government propose to intervene and direct the State Government to review the tariff aspects and capital cost of the project and take action to renegotiate with Cogentrix Project in view of the exorbitant cost which is detrimental to the interest of the People?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA BEN CHIMANBHAI PATEL): (a) and (b) The cost of the Cogentrix project has so far not been cleared by the Central Electricity Authority and no conclusion can be made about the cost of power from this project vis-a-vis other fast track projects.

(c) Does not arise.

Incentives to Shipping industry

2411. SHRI HARISH NARAYAN PRABHU ZANTYE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether in view of the tremendous potential for growth in the wake of opening of our economy and globalisation of trade and industry any steps have been taken/proposed to provide for adequate incentives to shipping industry to expand its fleet capacity to participate effectively in fast increasing transportation of goods from India to other countries of the World and vice-versa;

(b) if so, the details thereof;

(c) the present and projected share of shipping industry in transportation of goods;

(d) the details of major problems being faced by the shipping industry; and

(e) the steps proposed to be taken to resolve the problems?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). In order to expand the fleet capacity for participating in the overseas sea borne trade, the incentives provided are as under :-

1. Automatic approval is now given for :

- (i) Acquisition of all categories of ships except crude tankers and Offshore Supply Vessels by private shipowning companies.
- (ii) Acquisition for replacement tonnage.

2. No Government approval is required for :

- (i) Sale of ships for further trading/scrapping to Indian company within India or abroad.
- (ii) Acquisition of ships from an Indian shipyard.